Sr. No. 01 Through video Conference

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-WP(C) No. 08-A/2020

M/s New J.K. Roadways

.... Petitioner(s)

Through:-

Mr. Altaf Naik, Sr. Advocate (through WhatsApp video call)

V/s

Union Territory of J&K and ors.

.....Respondent(s)

Mr. B. A. Dar, Sr. AAG (through WhatsApp video call) Mr. Shuja-Ul-Haq, Advocate (through WhatsApp video call)

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

Through:-

HIGH

ORDER S

Learned counsel for both the sides seek time to file their written submissions. May do so by the next date.

Adjourned.

List on 15.05.2020.

(Sindhu Sharma) Judge

SRINAGAR 13.05.2020 Ram Murti